

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF
TELANGANA::HYDERABAD**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Nomination of (1) 6 Senior Civil Judges who were promoted as Senior Civil Judges under Rule 14 (1a) of the Telangana State Judicial Service Rules, 2017 in the year 2019 and (2) 22 Junior Civil Judges who were promoted as Senior Civil Judges on temporary basis under Rule 14(1a) of the Telangana State Judicial Service Rules, 2017 and whose posting orders as Senior Civil Judges are awaited, to undergo Orientation Course to be conducted by the Telangana State Judicial Academy, Secunderabad from 22.04.2021 to 05.05.2021 (both days inclusive) through virtual mode - Relief Arrangements - **ORDERS - ISSUED.**

READ: 1. High Court's proceedings Roc.No.3175/2019-B.Spl., dated 04.11.2019.
2. High Court's proceedings in Roc.No.792/2021-B.Spl., dated 02.03.2021.
3. High Court's Circular in Roc.No.1306/2021-B.Spl., dated 15.04.2021.

ORDER ROC.NOs. 3175/2019-B.SPL., & 792/2021-B.SPL.,
DATED: 19.04.2021

The High Court is pleased to pass the following orders:

The following **(1)** 6 Senior Civil Judges who were promoted as Senior Civil Judges under Rule 14 (1a) of the Telangana State Judicial Service Rules, 2017 in the year 2019 and **(2)** 22 Junior Civil Judges who were promoted as Senior Civil Judges on temporary basis under Rule 14(1a) of the Telangana State Judicial Service Rules, 2017 and whose posting orders as Senior Civil Judges are awaited, are hereby nominated to undergo Orientation Course to be conducted by the Telangana State Judicial Academy, Secunderabad from 22.04.2021 to 05.05.2021 (both days inclusive) through virtual mode and in view of their absence during the said training period, the officers mentioned in column number 3 will be in full additional charge of the post(s) mentioned in column number 2.

SL. NO.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE DURING THE PERIOD OF ABSENCE OF NOMINATED OFFICER
(1)	(2)	(3)
1.	Sri G.Venu, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge, Nalgonda.
2.	Sri B.Sujay, Secretary District Legal Services Authority, Karimnagar.	Prl. Senior Civil Judge, Karimnagar.
3.	Smt. Chittibomma Ashalatha, Secretary, District Legal Services Authority, Sangareddy, Medak District.	Senior Civil Judge, Sangareddy, Medak District.
4.	Sri K.Prasad, Additional Senior Civil Judge, Karimnagar.	Prl. Senior Civil Judge, Karimnagar.
5.	Sri N.Venkat Ram, Secretary, District Legal Services Authority, Mahabubnagar.	Prl. Senior Civil Judge, Mahabubnagar.

6.	Sri G.V.Mahesh Nath, Secretary, District Legal Services Authority, Warangal.	Prl. Senior Civil Judge, Warangal.
7.	Sri K.Ajesh Kumar, IV Additional Junior Civil Judge – cum- XII Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur Rangareddy District.	III Additional Junior Civil Judge – cum- XI Additional Metropolitan Magistrate , Cyberabad, Kukatpally at Miyapur, Rangareddy District.
8.	Smt. A.Sreedevi, Prl. Junior Civil Judge, Kodad, Nalgonda District.	Addl. Junior Civil Judge, Kodad, Nalgonda District.
9.	Smt Radhika Jaiswal, Prl. Junior Civil Judge, Mahabubabad, Warangal District.	Prl. Junior Civil Judge, Mahabubabad, Warangal District.
10.	Smt M.Sandya Rani, Junior Civil Judge –Cum- XXIV Additional Metropolitan Magistrate, Cyberabad at Hayathnagar, Ranga Reddy District.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.
11.	Smt. M.Kalpana, Additional Junior Civil Judge (Juvenile Court) Sangareddy, Medak District.	Judicial Magistrate of First Class, Special Mobile Court, Sangareddy, Medak District
12.	Smt. A.Kanchana Reddy, Junior Civil Judge, now working as Administrative Officer, Telangana State Judicial Academy, Secunderabad.	Get her-self relieved
13.	Sri B.Ramesh, II Addl. Junior Civil Judge, Mancherial, Adilabad District.	Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Mancherial, Adilabad District
14.	Smt. V.Rajani, II Additional Junior Civil Judge – cum- X Additional Metropolitan Magistrate, Cyberabad, Kukatpally at Miyapur Rangareddy District.	Principal Junior Civil Judge –cum- VIII Additional Metropolitan Magistrate Cyberabad, Kukatpally at Miyapur, Rangareddy District.
15.	Smt G.Radhika, Prl. Junior Civil Judge-cum- Judicial Magistrate of First Class, Huzurabad, Karimnagar District.	II Addl. Junior Civil Judge-cum-II Addl. Judicial Magistrate of First Class, Huzurabad, Karimnagar District.
16.	Sri Nenuri Santosh Kumar, Principal Junior Civil Judge –cum- XIV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.	I Additional Junior Civil Judge – cum- XV Additional Metropolitan Magistrate, Cyberabad at Rajendranagar, Rangareddy District.
17.	Smt. T.Madhavi, Principal Junior Civil Judge-cum- Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Junior Civil Judge-cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.

18.	Smt. P.Sreedevi, Junior Civil Judge, Zaheerabad, Medak District	Junior Civil Judge, Narayankhed, Medak District.
19.	Smt.N.Prasanthi, Principal Junior Civil Judge –cum- XVII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.	I Additional Junior Civil Judge – cum- XVIII Additional Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
20.	Smt.Ganta Kavitha Devi, II Additional Metropolitan Magistrate, (Juvenile Court), - cum- II Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Junior Civil Judge–cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.
21.	Smt. M.Aruna, Principal Junior Civil Judge –cum- XX Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.	II Additional Junior Civil Judge – cum- XXII Additional Metropolitan Magistrate, Cyberabad at Medchal, Rangareddy District.
22.	Smt. V.Madhavilatha, Junior Civil Judge (Juvenile Court), Nalgonda.	Special Judicial Magistrate of First Class, Excise Court, Nalgonda.
23.	Sri K.Kiran Kumar, Prl. Junior Civil Judge, Siddipet, Medak District.	Addl. Junior Civil Judge, Siddipet, Medak District.
24.	Smt. Shanker Sridevi, Prl. Junior Civil Judge, Sircilla, Karimnagar District.	Additional Junior Civil Judge-cum- Addl. Judicial Magistrate of First Class, Sircilla, Karimnagar District.
25.	Smt P.Aruna Kumari, Junior Civil Judge (Juvenile Court), Adilabad.	Special Judicial Magistrate of First Class, (Mobile) for trial of cases under PCR Act-cum-I Additional Junior Civil Judge, Adilabad, Adilabad District.
26.	Sri Shaik Meera Khasim Saheb, Principal Junior Civil Judge –cum- Judicial Magistrate of First Class, Yellandu, Khammam District.	Addl. Junior Civil Judge-cum-Addl. Judicial Magistrate of First Class, Yellandu, Khammam District.
27.	Smt. D.Indira, Junior Civil Judge, Wanaparthy, Mahabubnagar District.	Junior Civil Judge, Atmakur, Mahabubnagar District.
28.	Smt. M.Eunice, III Additional Metropolitan Magistrate -Cum- III Additional Junior Civil Judge, Cyberabad at L.B.Nagar, Rangareddy District.	Judicial Magistrate of First Class Special (Mobile) PCR Act, Rangareddy-cum-VI Additional Junior Civil Judge–cum-VI Additional Metropolitan Magistrate Cyberabad at L.B.Nagar, Rangareddy District.

The officers mentioned in column number 3, will be in full additional charge of the post(s) and also the posts for which the nominated officers are holding full additional charge previously, if any, during the period of absence of the above said nominated officers.

In case the officer(s) mentioned in Column number 3, are either on leave or not available for any other reason the concerned Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.

On completion of their training, the officers mentioned in column number 2, will assume charge of their regular post and also the post(s) for which previously they are holding full additional charge from the officers mentioned in column number 3.

The officers mentioned in column number 3, are directed to conduct the Court proceedings as usually, if the Court is located away from the place where they are working, as per the permission granted by the High Court to the officers who are nominated for training.

NOTE: The Proceedings is placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for attending the training through virtual mode.



REGISTRAR GENERAL 19.04.2021,
FAC. REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Incharge officers.
3. The Director, Tclangana State Judicial Academy, Secunderabad.
4. **The Prl. District and Sessions Judges:**

(a) Adilabad	(b) Karimnagar	(c) Khammam
(d) Mahabubnagar	(e) Medak at Sangareddy	(f) Nalgonda
(g) Rangareddy at L.B.Nagar	(h) Warangal.	
5. **The I Addl. District and Sessions Judges:**

(a) Adilabad	(b) Karimnagar	(c) Khammam
(d) Mahabubnagar	(e) Medak at Sangareddy	(f) Nalgonda
(g) Rangareddy at L.B.Nagar	(h) Warangal.	
6. The Section Officers:

(a) Special Officers Section	(b) Vigilance Cell	(c) E-Section
(d) Work Review Cell	(e) O.P Cell	(f) B-Section
(g) Accounts Section	(h) Computer Section	(i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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